

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 3730

TO BE ANSWERED ON THE 9TH August, 2016

Trade Margin on Non-Branded Medicines

3730. DR. K. KAMARAJ:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the percentage of trade margin for non-branded medicines;
- (b) whether the said trade margin has not been stabilized at a particular percentage by the Government;
- (c) if so, the manner in which the said trade margin is beneficial for the public; and
- (d) the remedial steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a): The 16% margin provided for Scheduled Drugs in Drugs (Prices Control) Order, 2013 does not distinguish between branded and non-branded medicines.

(b): In view of reply to (a) above, does not arise.

(c): The government by restricting the margin to 16% for Scheduled drugs in the Drugs (Prices Control) Order, 2013 helps the public in getting these medicines at reasonable price.

(d): In view of reply to (c) above, does not arise.

XXXXXX

